

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
STARRED QUESTION NO.307
TO BE ANSWERED ON 7TH DECEMBER, 2016**

OPTICAL FIBER NETWORK BY TELECOM PSUs

*307. DR. UDIT RAJ:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether cases of damages to Optical Fibre Cable (OFC) network laid by BSNL and MTNL due to digging of the cable route by various Government agencies have been reported;
- (b) if so, the details thereof, State-wise including Delhi;
- (c) whether the Government has received any representation for speedy repair of the network in Delhi; and
- (d) if so, the details thereof and the action taken by MTNL to restore the damages caused to OFC network?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

- (a) to (d) A Statement is laid on the Table of the House.

Contd...2/-

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.307 FOR 7TH DECEMBER, 2016 REGARDING “OPTICAL FIBER NETWORK BY TELECOM PSUs”.

(a) Optical Fibre Cables (OFC) of Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) are damaged during digging by various Government agencies like Public Work Department (PWD), National Highway Authority of India (NHAI), Municipal bodies, Panchayat, Water works Department, State Electricity Boards and Irrigation Department etc.

(b) State/Circle wise details of OFC damaged by various government agencies is at **Annexure-I**.

(c) & (d) A representation from Shri Udit Raj, Hon'ble Member of Parliament (Lok Sabha) was received in MTNL. After restoring the damaged OFC cables, a reply was sent to the Hon'ble M.P. (copy of correspondence is at **Annexure-II and III**).

Contd...3/-

OFC damage cases due to digging of cable route by various Government Agencies (2016-17)		
A. BSNL		
S.No.	Name of the Circle / Maintenance Region	No. of times OFC damaged by Govt. Agencies
1	Andaman & Nicobar	0
2	Andhra Pradesh	77
3	Assam	312
4	Bihar	6
5	Calcutta Telecom District	5
6	Chattisgarh	4
7	Chennai Telecom District	525
8	Gujarat	1192
9	Haryana	15
10	Himachal Pradesh	15
11	Jammu & Kashmir	127
12	Jharkhand	215
13	Karnataka	762
14	Kerala	84
15	Madhaya Pradesh	2228
16	Maharastra	203
17	Meghalaya	6
18	Mizoram	17
19	Tripura	26
20	Arunachal	10
21	Manipur	9
22	Nagaland	0
23	Odisha	3504
24	Punjab	73
25	Rajasthan	247
26	Tamil Nadu	1200
27	Telangana	198
28	Uttar Pradesh (East)	3203
29	Uttar Pradesh (West)	136
30	Uttarakhand	349
31	West Bengal	883
32	Sikkim	182
33	Eastern Telecom Region (Long Distance OFC Network)	4798
34	Northern Telecom Region (Long Distance OFC Network)	4376
35	Southern Telecom Region (Long Distance OFC Network)	3504
36	Western Telecom Region (Long Distance OFC Network)	2959
	TOTAL	31450
B. MTNL		
1	Delhi	736*
2	Mumbai	194
	TOTAL	930
* In Delhi, no separate category is maintained for OFC damage by Govt. agencies. Therefore, the figures are all inclusive		

Annexure-II

Udit Raj (Ex. I.R.S.)

Member of Parliament

NORTH WEST DELHI

Lok Sabha

Ref: D.O. No. UR/MP/2016/998

Date: 21.03.2016

My dear Shri Ravi Shankar Prasad Ji,

I am writing this in reference to the enclosed complaint from Shri Krishan Kumar Arya, resident of 333 Ishwar Colony, Bawana, Delhi 39 in my Constituency regarding the malfunctioning of BSNL/MTNL Internet /broadband services in Bawana, Delhi as well as some suggestions he has provided for the improvement of services. This malfunctioning and damage to the optic fiber optic cable network in Outer and North West Delhi districts has been a very common complaint; I have also tried to raise this issue in Parliament as residents of my Constituency are faced to undergo severe hardships as a result of malfunctioning of their telephone connections. I request that you direct concerned officials to improve the infrastructure and ensure proper service by BSNL/MTNL in my Constituency.

Thanking you,

Yours sincerely

Sd/-

(Dr. Udit Raj)

Encl: as above.

Shri Ravi Shankar Prasad,
Hon'ble Minister of Communications and Information Technology
Sanchar Bhawan, Rafi Marg,
New Delhi-110001.

Contd....5/-

Annexure-III

RAVI SHANKAR PRASAD

MINISTER
COMMUNICATIONS &IT
GOVERNMENT OF INDIA

D.O. No. SM(MC)MOC &IT/VVIP/8532

25th June, 2016

Dear Dr. Udit Raj Ji,

Kindly refer to your letter No. UR/MP/2016/998 dated 21.3.2016 regarding malfunctioning of BSNL/MTNL Internet services in Bawana, Delhi.

I have had the matter examined. In this regard, it is intimated that earlier malfunctioning of MTNL Internet services in Bawana, Delhi was due to general damage of Optical Fibre Cables in outer and North West Delhi by different agencies like DDA, PWD, MCD, DJB, NDPL etc. for development work. MTNL is working in close coordination with these agencies, wherever the development work is under taken by these agencies to protect Optical Fibre Cables and even if cables were damaged by agencies, the same is immediately restored to normalize the telecom services. There was no major interruption reported in Bawana area for the last three months. Now, Landline and Broadband on telephone number 27752693 is working satisfactorily as seen from Broadband usages and fault from march, 2016 to May, 2016.

With regards,

Yours sincerely,

Sd/

(RAVI SHANKAR PRASAD)

Dr. Udit Raj,
Member of Parliament(LS),
T-22, Atul Grove Road,
Connaught Place,
New Delhi-110001.
